

प्र (म्बार)

given)

## **Declaration of Assets and Liabilities**

Year: 2023-24

I, Akanksha Shree , son/daughter of Ajay Kumar, aged 26 years, belonging to Bihar

Legislative Assembly service presently working as Assistant Section Officer, Bihar

Legislative Assembly, Patna give herein below the details of the assets (immovable,

movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependa nt-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	CONTRACTOR	Akanksha Shree		NA	NA	NA
(i)	Cash	Rs.20000/-(Apprx)	The second second	1 (44)		
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI(savings A/c) - Rs.20,000 (Apprx)  SBI(Fixed deposit) - Rs.1 lakhs  (Recurring deposit)- Rs1,60,000/-(Apprx)				
(iii)	Bonds, Debentures and Shares in companies	Shares: Rs.6,000/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC: Rs.5,49,000/-				
(v)	Motor Vehicles (details of make, etc.)	1.Two wheeler Rs.1,10,000/-		-		
	Jewellery (give details of weight and value)	Diamond+Gold: Rs.3,00,000/- (Approx)				
	Other assets, such as values of claims / interests	TV,Fridge,mobile etc (value not assessed)			- HC1	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	-1	Dependant-2 Name	Dependant- Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		10.	Name		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	7				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				- 1
(v)	Others (such as interest in property)			3-1-10 37-11-10		-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding
(a)	(i) Loans from Banks	(s)	as on 30.01.20224
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments	The British Heart	
	dealing with government accommodation		
	(b) dues to departments		
	dealing with supply of water		
	(c) dues to departments		
	dealing with supply of electricity		
	(d) dues to departments	1	
	dealing with telephones		
t	(e) dues to departments		
	dealing with government		
	transport (including aircraft and helicopters)		

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	(f) Other dues, if any		- 10
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Filled tax return for F.Y-2022- 2023 PAN- GCDPS3398G	40,000/-
	(iii) Sales Tax [Only in case of proprietary business]	THE TOTAL PROPERTY	
	(iv) Property Tax	THE SHE SHEET	- 1 00 00 000

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.		110124056371
Gender		F (M/F)
Date of Birth		2 3 0 2 1 9 9 7 (DD/MM/YY)
Class/Group	P	B (A/B/C)
Cadre		BIHAR VIDHAN SABHA
		(Full Name e.g. B.A.SBihar Administrative Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

**PATNA** 

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 31 mi 21 21

Name of Employee: AKANKSHA SHREE

Place:Patna.....

Date: 13.2. 202 2

Designation : Assistant Section Officer

Department : Bihar Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.